

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-2
IB-132(ND)/2021

IN THE MATTER OF:

Sheel Auto Industries Pvt. Ltd.

Vs.

Hema Engineering Industries Pvt. Ltd.

...OPERATIONAL CREDITOR

...CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 02.03.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Through Amicus

For the Respondent/CD :

For the Intervener :

ORDER

Counsel for the Operational Creditor is present. The Registry is directed to issue notice to the Corporate Debtor. The Counsel for the Operational Creditor is permitted to serve private notice at the registered office address of the Corporate Debtor by all modes and file proof of service on or before next date of hearing.

List the matter on 20.04.2021.

-sd-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-Sdr

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)